

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2827

ANSWERED ON:07.12.2000

CONCESSION AND INCENTIVES TO THE PASSENGERS BY IA AND AI.

DADICHILUKA VEERA GOURI SANKARA RAO

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Indian Airlines and Air India have been providing different types of concessions and incentives to different categories of air passengers;

(b) if so, the details thereof;

(c) whether the Indian Air lines have formulated some package terms for air journey; and

(d) if so, the details thereof?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) and (b):- As regards Indian Airlines the details are given in Annexure attached.

Air India has various Promotional and Special Fares available on all international sectors which are considerably cheaper than normal fares. Air India has also competitive marketfares for international and domestic travel, which are also applicable to the physically handicapped/blind citizens.

(c) and (d):- Yes, Sir. The Indian Airlines has formulated domestic package for travel within India. The details are as under:-

Kerala Packages - Tie up with KTDC covering Kumarakom, Munnar, Cochin and Thekkady. Tie up with Casino Group covering Hotel Casino Cochin, Coconut Lagoon and Marari Beach. Tie up with the Sarovar Park Plaza Group covering Poovar Island Resort and Aquasere Package near Trivandrum. Above tie-ups are valid till 30th December, 2000.

Jungle Lodges Package - Indian Airlines has tied-up with Jungle Lodges, Karnataka for a package which is inclusive of airfare, transfers, stay, sightseeing, meals etc. The package is available from 15th October, 99 to 31st December, 2000.

Goa Packages - Indian Airlines has tied up for Holiday package with Majorda Beach Resort, Whispering Palms, Cidade-de-Goa and Leela Palace Hotel in Goa to offer reasonable rates for three nights/four stay. The package includes air fare, sight seeing - offer. This package is valid till 31st March, 2001.

ANNEXURE

CONCESSIONS

1. Armed Forces Discount (MIL-50) 50% discount, Members of Indian Armed Forces (Army, Navy and Air Force) who are in active service and their family members travelling at their own expense. Armed Forces Concession Form attested by the Unit Commandant of the Armed Forces Personnel required to be submitted. ID Card of person making purchase of ticket to be verified at the time of issuance of ticket. ID card of the passenger travelling on this discount may be verified at any point of time.

2. Personnel of General Reserve Engineering Force (GML-50) 50% discount, Members of General Reserve Engineering Forces and their family members travelling at their own expense. Armed Forces Concession Form attested by the Unit Commandant of the Armed Forces Personnel required to be submitted. ID Card of person making purchase of ticket to be verified at the time of issuance of ticket. ID card of the passenger travelling on this discount may be verified at any point of time.

3. War Disabled Persons (YML-50):- 50% Discount to War Disabled Persons and their family members. Journey must commence or terminate at the permanent address/nearest airport to the place of residence of the eligible passenger. Basis list of disabled officials supplied by Army Hqrs.

4. Discount to War Widows (WML-50):- 50% discount.
Basis ID Card issued by Army Hqrs.

5. Ex-Armed Forces Personnel who are recipient of Bravery Award (Level I & II, i.e. Paramvir Chakra/Ashoka Chakra and Mahavira Chakra/Kirti Chakra) (XML-50)

50% discount. Basis ID Card issued by Army Hqrs.

6. Recipients of Gallantry Awards - Civilians (Introduced w.e.f. 17.10.1996) (GA-50)

50% discount (To the Awardees of `Ashoka Chakra` & `Kirti Chakra`). List supplied by Ministry of Home or on basis ID card issued by Ministry of Home.

7. Student Discount (SD-50): 50% Discount on Normal sector and Point to Point fare w.e.f. 7th December, 1998, available for travel without any restriction for travel between Home Town and place of Study. Embargo may be placed on flights having High seat factor. On these flights Students are permitted: (a) to travel between Place of Study and Home Town (b) To undertake part travel between Place of Study and Home Town with journeys originating or terminating at the Place of Study or Home Town. Student Discount form attested by the Head of the Educational Institution required to be submitted.

8. Senior Citizens Discount (introduced w.e.f. 01.08.94)

(SCD): 50% Discount on fare, to those Citizens, who have completed 65 years of age on the date of commencement of journey. Proof of age and Resident Status and Senior Citizens-Concession form with Two Photographs or ID Card required.

9. Family Discount for travel between Chennai-Port Blair and Calcutta-Port Blair. (Y-10)

With effect from 15th July, 1999. Discount of Rs.250/- on the fare if minimum two members of a family travel together. Application Form by the Head of the family required to be submitted.

10. Blind Persons Discount (BP-50):- 50% discount on Normal sector fare and Point to Point Fares. (IATT exempted. Full PSF). Certificate from an Eye Hospital, Head of an Institution for Blind recognized by Center/State Government or a Medical practitioner not less than MBBS stating that the passenger is completely Blind in both eyes is required to be submitted.

11. Cancer Patient Discount (CP-50):- 50% Discount on Normal sector fare and Point to Point fare. For travel between Place of Residence and Place of treatment only).

(IATT exempted. Full PSF). For patients travelling in connection with the treatment only. Form certified by a Cancer Institute/Hospital required to be submitted. In case a patient is going for the Cancer treatment/Check up for the first time from a place where there is no Cancer Hospital/Institution a certificate from local Hospital can be submitted.

12. Locomotor Disability Discount (Introduced on the direction of Supreme Court of India w.e.f. 30.01.1999) (LD-50).

50% discount on Normal sector fare and Point to Point Fare to Disabled Persons, suffering from 80% and above Locomotor Disability. A certificate stating that the person is suffering from 80% and above Locomotor disability is required to be submitted issued by the Medical Board of the Government Hospital or by the Chief District Medical Officer posted at a place where the disabled ordinarily resides.

13. Stretcher Fare. Special Fare is offered to the Invalid passengers on Stretcher. (w.e.f. 26th November, 1999)

(SF-4): Four times the Normal Published Adult Fare Component (in INR/USD) for carriage of Stretcher on all types of aircraft except on Dornier aircraft. On Dornier aircraft Fare for carriage of Stretcher is Three times the Normal Published Adult Fare Component (in INR/USD) IATT exempted and one PSF charged. Certificate from a recognized Medical practitioner stating that the passenger is fit to travel by air and would not endanger the health of other passengers is required to be submitted.